

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 213  
IB-3489/ND/2019

**IN THE MATTER OF:**  
M/s. Himalayan Ales Pvt. Ltd.

...PETITIONER

**Vs.**

M/s. Zedx Hospitality Pvt. Ltd.

...RESPONDENT

**Section**  
Under Section 9 of IBC

Order delivered on 15.03.2021  
(Virtual Hearing/Physical Hearing)

**Coram:**  
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Operational-creditor :  
For the Respondent/Corporate-debtor :

**ORDER**

No one is present at the time of hearing of the matter. In the interest of justice, post the matter to **15th April, 2021.**

  
(V.K. Subburaj)  
Member (T)

  
(P.S.N. Prasad)  
Member (J)